

Unstarred Question No. 3734 on the 31st August, 1966 and state:

(a) whether Government have received the report regarding the pay-scales of teachers in Delhi;

(b) if so, the main recommendations thereof; and

(c) the reaction of Government thereto?

The Minister of Education (Shri M. C. Chagla): (a) The Directorate of Education, Delhi are already examining the cases of teachers who come within the purview of Ministry of Education letter of 7th July, 1965.

(b) Salaries will be re-fixed by the Directorate of Education on the basis of orders mentioned under (a). The question of the Delhi Administration's making any recommendation does not arise.

(c) Does not arise.

Pay-Scales of Teachers

*191. **Shri Indrajit Gupta:**

Shri S. M. Banerjee:

Shri Daji:

Shri Prakash Vir Shastri:

Dr. L. M. Singhvi:

Shri Surendra Pal Singh:

Dr. Ranen Sen:

Shri P. C. Borooah:

Shrimati Ramdulari Sinha:

Will the Minister of Education be pleased to state:

(a) whether he is aware of the continuing agitation in the various States by secondary and primary school teachers for better emoluments; and

(b) if so, Government's reaction to the Teachers' demands for better emoluments and for linking of their Dearness Allowance with the cost of living and Provident Fund benefits?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) In general the Government's reaction to the teachers' demands has

been one of sympathy and support. It has been Government's endeavour all along that teachers at all levels should receive at least such minimum emoluments and other benefits as they deserve by virtue of their qualifications and professional responsibilities.

श्री यशपाल सिंह : क्या माननीय मंत्री जी ने कभी इस बात पर गौर किया है कि दिल्ली के अध्यापकों, खास तौर से प्राइमरी टीचर्स, के वेतन-क्रम और तन्द्वाहें इतनी कम हैं कि उनका जीवन-निर्वाह नहीं हो सकता है, और राष्ट्रपति भवन के एक घोंठे के लिए जो कुछ खर्च किया जाता है, उसका एक-चौथाई, उसका पच्चीस फीसदी, एक अध्यापक पर होता है, यानी नेशन-बिल्डर की तन्द्वाह एक हैवान के खर्च से भी कम है; यदि हाँ, तो वह इसमें क्या इम्प्रूवमेंट कर रहे हैं ?

Shri M. C. Chagla: I have given considerable thought to this question and have compared the pay scales of Delhi teachers with the pay scales prevailing in other States. I think, on the whole, the Delhi teachers get better pay scales than the ones given in other States. Even so, I agree with my hon. friend that the emoluments paid to our teachers are not adequate.

श्री यशपाल सिंह : क्या मंत्री महोदय ने इस बात पर कभी गौर किया है कि सेंट्रल गवर्नमेंट के एक चपरासी का जो ग्रेड और तन्द्वाह है, प्राइमरी टीचर का ग्रेड और तन्द्वाह उससे कम है ?

Shri M. C. Chagla: I think it is a shocking thing that we should consider a chaprasi more useful to our society than the teacher; I entirely agree.

Shri Indrajit Gupta: Is it a fact, as reported in the press, that the Central Government have directed the State Government of West Bengal that out of the allocations to be made from the Centre to that State for educational purposes during the

4th Plan, no amount should be specified or earmarked for increasing the emoluments of primary and secondary school teachers? If so, as the Draft Plan says that there is to be a big expansion of education and many new teachers will be required, how do Government expect to attract people with proper qualifications if the minimum standards of emoluments are not given to them?

Shri M. C. Chagla: As far as I know, the question of settling the State Plan is still under consideration between the State Government and the Planning Commission. Whether they will get a block grant for education or whether they will get a grant which will be earmarked for various aspects of education I do not know. I am not sure, but I agree with my hon. friend that the State Governments ought, in the interests of education, to devote a considerable portion of the amount which they will get in the plan for education or otherwise, to the emoluments of the teachers and the improvement of their scales.

Shri Indrajit Gupta: The second part of my question was not answered. There are certain targeted figures mentioned in the draft plan that during this period so many extra, additional teachers will be required, secondary and primary school teachers, and if the hon. Minister, as he said just now, is not able to assure them of certain minimum standards, how do they hope to get that number of teachers targeted for in the plan?

Shri M. C. Chagla: I cannot assure them of it. As my hon. friend knows, this is a State subject, but if the Planning Commission specifies a target and allocates an amount for that target, it is incumbent upon the States to spend that money on that item.

श्री हुकम चन्द कछवाय : क्या सरकार को इन बातों की सूचना मिली है कि हैरत सरकार के स्कूल जो चलते हैं जिनकी सरकार द्वारा 40 प्रतिशत अनुदान दिया जाता है,

उनकी तनखाहें कम होने के बावजूद उन अध्यापकों को समय पर तनखाह नहीं दी जाती है और क्या सरकार को ऐसी शिकायत मिली है कि वह प्राइवेट संस्था जो संसद सदस्य द्वारा चलायी जाती है उसको जो पैसा मिलता है वह पैसा वह स्वयं हड़प कर जाते हैं ?

Shri M. C. Chagla: I have got the Delhi Secondary Education Bill here pending for over a year. It has gone through a Joint Select Committee. If my hon. friends opposite will only find some time for me to carry through this Bill, we will bring about all the reforms about payment to teachers, but unfortunately no time can be found for this Bill.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मेरा बयान्चन द्वारा था कि जो प्राइवेट संस्थाएँ हैं जिन्हें सरकार अनुदान देती है उसमें उन अध्यापकों को तनखाह बढ़ाने के लिए मिलती है और वह भी समय पर नहीं मिलती है और जो एक संसद सदस्य संस्था चलाते हैं वह बीच में ही हड़प कर लेते हैं, सरकार ने कोई कार्यवाही उनके खिलाफ की है क्या ? वह संसद सदस्य यहाँ बंटे हुए हैं ।

Shri M. C. Chagla: Whenever our attention is drawn to the fact that the teacher does not get his salary in time or that the salary to be paid to him is misappropriated by the management, we take strong action.

Shri A. P. Sharma: Is the Government aware that dissatisfaction among the teachers is also one of the causes for the dissatisfaction amongst the students?

Shri M. C. Chagla: Yes, Sir. Only yesterday in the other House on the discussion on student unrest one hon. Member said it should be called teachers unrest and not student unrest.

Shri S. M. Banerjee: I would like to know whether the hon. Minister is aware that after repeated assurances by him in this House and outside that the State Governments have

been asked to implement the various recommendations of the University Grants Commission in the case of university teachers as also in respect of secondary and primary teachers, all State Governments have definitely declined to do so only on the ground that the Centre is unable to help them financially to raise the status and pay of the teachers. I would like to know whether this all-India agitation whether in the form of hunger strike or boycotting of examinations will not be further fomented by the teachers legitimately because of the non-acceptance of the advice of the Centre. I would like to know what positive action is being taken by the Centre to afford necessary financial help to the State Governments to better the lot of the teachers.

Shri M. C. Chagla: I sincerely hope and trust that my hon. friend will not foment any agitation.

Shri S. M. Banerjee: There is no question. What I meant was there is growing discontent.

Shri M. C. Chagla: I will answer the second part. It is not correct to say that no State has accepted the offer made by the Central Government. The day after I announced it in this House I wrote to every Chief Minister pointing out what our offer was and asking them to accept it. So far, West Bengal has accepted it. With regard to Kerala and Bihar, negotiations are going on because their acceptance is not unconditional.

Shri S. M. Banerjee: They get less than class four employees.

Shri M. C. Chagla: Will my hon. friend permit me to finish? What more can the Government do than telling a State that we are prepared to pay eighty per cent and you have to pay 20 per cent; accept the offer, come to Delhi and work out the arrangements. If the State Government does not accept the offer of the Government of India, what can we do?

Shri Daji: If the teachers are underpaid to the level of sweepers and chaprasis we will have no other alternative but to foment agitations; we shall be proud to foment agitations. Let me make it quite clear. During the Second Plan and the Third Plan continuous efforts to better the lot of the teachers have failed because of the attitude adopted by the State Government. They appoint part-time teachers or they do not employ teachers; they are employed after the vacation and are given lower salaries. They make a show of educational progress against the continuous effort of the Centre to see that some modicum of progress is there. In view of such a past record is anything done to bring about uniform scale of pay for teachers in all the States so that these complaints do not remain?

Shri M. C. Chagla: The whole object of the U.G.C. fixing scales of university and college teachers was to have uniform scales of pay all over India in the colleges and universities. The second step was that the Government said: 80 per cent of the expenditure will be paid by us; 20 per cent may be paid by you. Why is my hon. friend criticising the Government of India? What more could we have done? Criticism should be levelled against the States which are not accepting this offer. I share the indignation of my hon. friend about the States.

Shri Daji: You can refuse to give any grants to States that do not give effect to this.

Shri Surendra Pal Singh: Is it a fact that very recently the UNESCO has adopted a charter underlining certain measures which member countries should adopt to improve the lot of the teachers all over the world? As India is a member of the UNESCO, may I know if the charter does not commit the Government of India to implement the terms of the charter?

Shri M. C. Chagla: Yes, Sir; UNESCO has adopted a charter. We have not yet received a copy of it.

But even before the UNESCO adopted the charter I was fully conscious of the status and dignity of the teachers. If my hon. friends only give me the resources, I will do all that even without that charter.

Dr. Ranen Sen: This question of the emoluments of teachers was brought before this House by many Members in the last few years and the answer of the Government has been: no money. While the Government is prepared to spend Rs. 100 crores for television ostensibly with the objective of improving the level of education, how is it that the Government is not prepared to pay a few crores of rupees to meet the demand of the primary and secondary school teachers?

Shri M. C. Chagla: May I give a few figures to enlighten the House? The total number of secondary and primary teachers in India is 19 lakhs. Even if the Government were to increase the salary of primary teachers by Rs. 15 and the salary of the secondary teachers by Rs. 30, the cost per year will be 50 crores. That is the astronomical figure that we have to think of.

Dr. Ranen Sen: Still Rs. 50 crores is less than Rs. 100 crores which they are spending on television.

Shri Hari Vishnu Kamath: They have no vision, but only television.

Some hon. Members rose—

Mr. Speaker: The Question Hour is over. I could not call even some of the signatories. Short Notice Question.

श्री बागड़ी : एक सवाल पूछने की पूछता है. हमारा नानि मा या इसके अन्दर ।

अध्यक्ष महोदय : मैंने जब पूछ किया था देखा था कि कई नाम नहीं थे ।

श्री बागड़ी : 400 पाने का कर्क है आज मंत्री प्रोर मान्टर की सुविधाओं की तस्-स्वाहीं में ।

Mr. Speaker: Short Notice Question. It is for the Minister of Labour, Employment and Rehabilitation.

Shri Indrajit Gupta: Before you call upon the Minister to answer this question, I may point out that there is a very serious printing error in part (a) of the question. At the end of the sentence, it says, "during Pujah holidays under Pujah protection." It is not "Pujah protection" but "police protection."

Mr. Speaker: I also could not follow it.

SHORT NOTICE QUESTION

Caltex Oil Co., Calcutta

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S.N.Q. 1. Shri Indrajit Gupta:

Shrimati Renu Chakravarty:

Shri Daji:

Shri Umanath:

Shri Nambiar:

Shri Dinen Bhattacharya:

Shri Imbichbava:

Dr. Saradish Koy:

Shri Laxmi Dass:

Shri M. N. Swamy:

Shri Bade:

Shri Hukam Chand

Kachhavalya:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the Caltex management in Calcutta have surreptitiously removed all office documents and equipment at dead of night during Pujah holidays under Police protection;

(b) whether the foreign oil companies were called for a meeting with the representatives of his Ministry on the 27th October, 1966 and if so, the results thereof;

(c) whether any measures have been taken to impose job security for the employees; and

(d) whether Government feel the evil effects of automation and propose to ban it?

The Deputy Minister in the Ministry of Labour, Employment and Reha-